

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO-465
ANSWERED ON-22/07/2021

NON CONVENTIONAL SOLAR ENERGY

465. SHRI SANJAY SADASHIVRAO MANDLIK
SHRI CHANDRA SEKHAR SAHU
SHRI BIDYUT BARAN MAHATO
SHRI MANOJ TIWARI
SHRI PRATAPRAO JADHAV
SHRI SHRIRANG APPA BARNE
SHRI SUDHEER GUPTA
SHRI RAVI KISHAN
SHRI RAVINDRA KUSHWAHA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether all the States are not naturally endowed with natural resources to generate non-conventional solar energy and if so, the details thereof;
- (b) whether the Government has made any study to identify natural resource potential for generation of nonconventional energy of various States and if so, the details thereof;
- (c) whether the Government has asked all the States to abide by a naturally determined uniform and sub categorized Renewal Purchase Obligation (RPO);
- (d) if so, the details thereof and the response of the States thereto;
- (e) whether States with low potential of nonconventional energy has been demanding to exclude them for compliance of RPO targets; and
- (f) if so, the details thereof and the action taken thereto?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) & (b) The Renewable Energy potential varies from State to State. The State-wise details of estimated renewable energy potential (excluding large hydro) identified for various renewable energy sources in the country are given in **Annexure**.

(c) & (d) Ministry of Power has notified uniform Renewable Purchase Obligation (RPO) trajectory up to the year 2021-22 under two broad categories of solar and non-solar seeking balanced growth of Renewable Energy (excluding large hydro) in all States. The uniform RPO trajectory has been finalized keeping in view the national targets for solar and non-solar (wind, biomass, small hydro etc.) renewable energy capacity.

In terms of Section 86(1)(e) of the Electricity Act 2003, respective State Electricity Regulatory Commissions can also notify state-specific RPO targets from time to time.

(e) & (f) The Ministry of New & Renewable Energy has not received request from any State to exclude them from compliance of RPO targets.

**Annexure referred to in reply to part (a) & (b): of Lok Sabha Un-starred Question No.465 for 22/7/2021 regarding
'Non Conventional Solar Energy'**

“Source and State-wise details of estimated potential of Renewable Energy in MW”

| Sl. No. | STATES / UTs | Wind Power | Small Hydro Power | Bio-Energy | | | Solar | Total |
|---------|----------------------|------------------|-------------------|-----------------|---------------------|-----------------|------------------|-------------------|
| | | | | Biomass Power | Bagase Cogeneration | Waste To Energy | | |
| | | (MW) @ 120m | (MW) | (MW) | (MW) | (MW) | (MW) | (MW) |
| 1 | Andhra Pradesh | 74906 | 409.32 | 578 | 300 | 123 | 38440 | 114756 |
| 2 | Arunachal Pradesh | 274 | 2064.92 | 8 | | | 8650 | 10997 |
| 3 | Assam | 246 | 201.99 | 212 | | 8 | 13760 | 14428 |
| 4 | Bihar | 3650 | 526.98 | 619 | 300 | 73 | 11200 | 16369 |
| 5 | Chhattisgarh | 348 | 1098.20 | 236 | | 24 | 18270 | 19976 |
| 6 | Goa | 8 | 4.70 | 26 | | | 880 | 918 |
| 7 | Gujarat | 142560 | 201.97 | 1221 | 350 | 112 | 35770 | 180215 |
| 8 | Haryana | 419 | 107.40 | 1333 | 350 | 24 | 4560 | 6793 |
| 9 | Himachal Pradesh | 151 | 3460.34 | 142 | | 2 | 33840 | 37595 |
| 10 | Jammu & Kashmir | 3 | 1707.45 | 43 | | | 111050 | 112803 |
| 11 | Jharkhand | 0 | 227.96 | 90 | | 10 | 18180 | 18508 |
| 12 | Karnataka | 124155 | 3726.49 | 1131 | 450 | | 24700 | 154162 |
| 13 | Kerala | 2311 | 647.15 | 1044 | | 36 | 6110 | 10149 |
| 14 | Madhya Pradesh | 15404 | 820.44 | 1364 | | 78 | 61660 | 79326 |
| 15 | Maharashtra | 98213 | 786.46 | 1887 | 1250 | 287 | 64320 | 166744 |
| 16 | Manipur | 0 | 99.95 | 13 | | 2 | 10630 | 10745 |
| 17 | Meghalaya | 1 | 230.05 | 11 | | 2 | 5860 | 6104 |
| 18 | Mizoram | 0 | 168.90 | 1 | | 2 | 9090 | 9261 |
| 19 | Nagaland | 0 | 182.18 | 10 | | | 7290 | 7482 |
| 20 | Orissa | 8346 | 286.22 | 246 | | 22 | 25780 | 34681 |
| 21 | Punjab | 278 | 578.28 | 3172 | 300 | 45 | 2810 | 7183 |
| 22 | Rajasthan | 127756 | 51.67 | 1039 | | 62 | 142310 | 271219 |
| 23 | Sikkim | 0 | 266.64 | 2 | | | 4940 | 5209 |
| 24 | Tamil Nadu | 68750 | 604.46 | 1070 | 450 | 151 | 17670 | 88695 |
| 25 | Telangana | 24835 | 102.25 | | | | 20410 | 45347 |
| 26 | Tripura | 0 | 46.86 | 3 | | 2 | 2080 | 2131 |
| 27 | Uttar Pradesh | 101 | 460.75 | 1617 | 1250 | 176 | 22830 | 26434 |
| 28 | Uttarakhand | 54 | 1664.31 | 24 | | 5 | 16800 | 18547 |
| 29 | West Bengal | 1050 | 392.06 | 396 | | 148 | 6260 | 8246 |
| 30 | Andaman & Nicobar | 1277 | 7.27 | | | | 0 | 1284 |
| 31 | Chandigarh | 0 | | | | 6 | 0 | 6 |
| 32 | Dadra & Nagar Haveli | 0 | | | | | 0 | 0 |
| 33 | Daman & Diu | 0 | | | | | 0 | 0 |
| 34 | Delhi | 0 | | | | 131 | 2050 | 2181 |
| 35 | Lakshadweep | 31 | | | | | 0 | 31 |
| 36 | Puducherry | 382 | | | | 3 | 0 | 385 |
| 37 | Others | | | | | 1022 | 790 | 1812 |
| | Total | 695509.00 | 21133.62 | 17536.41 | 5000.00 | 2554.00 | 748990.00 | 1490723.03 |